

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfers and Postings.

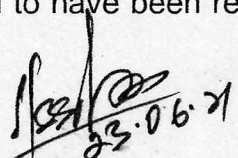
Order No: **125** -JK (LD) of 2021.
Dated : **23** - 06 - 2021.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

- (i) Mr. Mohammad Younis Bhat, Legal Assistant presently posted in the office of Managing Director, Kashmir Power Distribution Corporation Limited is transferred and posted in the office of Inspector General, Registration, J&K Srinagar against an available post; and
- (ii) Mr. Audil Rasool Wani, Junior Legal Assistant presently posted in the Directorate of Floriculture Kashmir is transferred and posted in the office of Director General, Funds Organization, J&K against available post.

The above officials shall be deemed to have been relieved from the date of issuance of this Order.

By Order.


(Ashish Gupta)
Additional Secretary to Government.

Copy to the:-

1. Inspector General, Registration, J&K Srinagar.
2. Director General, Funds Organization, J&K Srinagar. Order No. 116-JK(LD) of 2021 dated 03-06-2021 is hereby superseded.
3. Managing Director, Kashmir Power Distribution Corporation Limited.
4. Director Rural Development Kashmir. Order No. 116-JK(LD) of 2021 dated 03-06-2021 is hereby superseded.
5. Director, Floriculture Kashmir.
6. Director Finance, Department of Law, Justice and Parliamentary Affairs.
7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Incharge Website.
9. Concerned Officials for compliance.
10. Order file.

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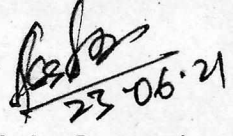
Subject:- Assignment of additional charge.

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Order No: 126 - JK(LD) of 2021.
Dated : 23 - 06 - 2021.
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In the interest of administration, it is hereby ordered that,-

- i. Mr. Mehmood Ahmad Malik, Legal Assistant, Chief Engineer, (Distribution), Kashmir Power Distribution Corporation Limited shall, in addition to his own duties, lookafter the litigation work of the office of Managing Director, KPDCL till further orders; and
- ii. Mr. Sumit Kotwal, Legal Assistant, Rural Development Department shall, in addition to his own duties, lookafter the litigation work of the Mining Department till further orders.

By order.


(Ashish Gupta)
Additional Secretary to Government.

Copy to the:-

1. Principal Secretary to Government, Rural Development Department.
2. Commissioner/Secretary to Government, Mining Department.
3. Managing Director, KPDCL.
4. Chief Engineer, Kashmir Power Distribution Corporation Limited.
5. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
6. Concerned official for compliance.
7. Incharge Website.
8. Order file.